

Drinking Water Facility

3899. SHRI RAM TAHAL CHOUDHARY :
SHRI PAWAN DIWAN :

Will the PRIME MINISTER be pleased to state the percentage of urban population provided drinking water during 1985, 1990 and 1997 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : As per available information, the percentage of urban population provided drinking water is as under :-

Date	Percentage
31.3.85	72.9
31.12.90	84.15
31.3.97	85.00 Anticipated

Fire in ONGC Oil Well

3900. SHRI SATYA DEO SINGH :
SHRIMATI LAKSHMI PANABAKA :
SHRI MOHAN RAWALE :
SHRI ANNASAHEB M.K PATIL :
SHRI MAHENDRA SINGH BHATI :
SHRI NAMDEO DIWATHE :
SHRI PANKAJ CHOWDHARY :
SHRI SANAT KUMAR MANDAL :
SHRI BHAKTA CHARAN DAS :
SHRI TARIQ ANWAR :
SHRI BHAGWAN SHANKAR RAWAT :
SHRI R.L.P. VERMA :
SHRI SULTAN SALAHUDDIN OWAISI :
DR. M.P. JAISWAL :

Will the PRIME MINISTER be pleased to state :

(a) whether an onland exploratory well of the Oil and Natural Gas Corporation in the Krishna-Godavari basin at Mandapeta in Andhra Pradesh caught fire on February 19, 1997 following a massive blow-out;

(b) if so, the details thereof;

(c) the causes thereof and estimated loss caused by the fire;

(d) whether experts from the United states have been invited to cap the blow-out in the well;

(e) if so, the details thereof;

(f) the amount being paid per day to these US experts;

(g) whether the blow-out in the well has since been capped;

(h) if so, the details thereof; and

(i) the preventive steps the Government have taken/propose to take in case of such eventuality ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) Yes, Sir.

(b) A blow out occurred at Mandapeta (West)-1 in East Godavari District of Krishna Godavari Project of ONGC on 19.02.1997 at 1300 hours.

(c) While drilling at a depth of 2754.5 mtrs. the well at the Mandapeta West drill site became active and suddenly oil and gas started gushing out from the cellar pit and caught fire. The rig and equipment belonging to M/s Hitech Drilling Co. have been damaged. The losses incurred by ONGC as a result of the blow out are estimated to be around Rs. 7.02 crores.

(d) Yes, Sir.

(e) 3 experts were mobilised from M/s. Wild Well Control Inc., Texas by ONGC to advise and assist in planning execution of well control related activities.

(f) In amount of US\$ 3500 per day per expert has been paid by ONGC.

(g) and (h) The fire died down on 24.02.1997.

(i) Efforts have been made by ONGC to organise the "Crisis Management Team" with its available infrastructure and man power in all the regions. However, ONGC have initiated a high level enquiry, inter alia, to suggest steps required to be taken to avoid similar incidents in the future.

{English}

Funds For Drinking Water Scheme

3901. SHRIMATI LAKSHMI PANABAKA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have so far spent Rs. 34.90 crores under the National Conservation Plan (Godavari) to provide drinking water to Ramaundam, Rajamundry municipalities etc. in Visakhapatnam;

(b) if so, the details thereof;

(c) whether HUDCO has also agreed to sanction Rs. 438 crores to provide drinking water in Andhra Pradesh;

(d) if so, whether there is any proposal to extend loan facility to other (25) new municipal towns also in the State; and

(e) if so, the total amount from HUDCO so far spent for providing the drinking water in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) No, Sir, However, the Ministry of Environment & Forests (National River Conservation Directorate) have informed that prevention of pollution of river Godavari in four towns of Andhra Pradesh viz. Mancherial, Bhadrachalam, Rajamundry and Ramagundam has been taken up under the Centrally sponsored National River Conservation Plan at an approved cost of Rs. 53.7872 crores. The cost is to be shared equally between the Central and the State Governments. A sum of Rs. 3.813 crores has been released to the State Government, as Central share, so far, for the execution of the scheme, This does not include any funds to provide drinking water to Ramagundam, Rajamundry municipalities, etc. in Visakhapatnam.

(c) HUDCO has sanctioned loan assistance of Rs. 293.14 crores for 40 water supply schemes in Andhra Pradesh for a total project cost of Rs. 465.64 crores.

(d) No, Sir.

(e) HUDCO has released an amount of Rs. 7.12 crores to the State Government for implementation of the drinking water schemes in the State.

Utilisation of Funds for Water Supply

3902. SHRI SANAT MEHTA :
SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government had granted a sum of Rs. 40 crores for reviving the alternative irrigation and drinking water supply aimed at providing uninterrupted water supply to 265 villages in various places of Baroda Distt;

(b) if so, whether the amount sanctioned and released by the Union Government has been fully utilised by the State Government; and

(c) if not, the steps taken by the Government or propose to take for the utilisation of the funds for the purpose ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The Union Government has released Rs. 40.395 crore to the State Government of Gujarat during 1996-97 for safe drinking water supply to not covered and partially covered habitations including such habitations in Baroda district.

(b) Yes, Sir.

(c) Does not arise.

Petroleum Conservation

3903. SHRI MADHAVRAO SCINDIA :
KUMARI UMABHARATI :
SHRI PANKAJ CHOWDHARY :
DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether petroleum Conservation Research Association has been promised Rs.84 crore by the United Nations Development programme;

(b) if so, the manner in which the funds are likely to be utilised;

(c) the schemes/programmes drawn up by PCRA; and

(d) the percentage dependence of imported crude at present and likely dependence after the implementation of this conservation programme ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) No, Sir. However, dialogue is on with Global Environment Facility (GEF) for funding of a project for saving 30-39% consumption of energy by about 200 steel re-rolling mills spread all over the country.

(d) As per the revised estimates for the year 1996-97 the dependence on imported crude is 53.1% of the total crude processing. The implementation of this project is estimated to result in a saving of 0.5 lakh tonnes of oil and 0.8 lakh tonnes of coal per year. Implementation of the conservation programme is not likely to reflect in dependence on import of crude oil, since, the later depend on refining capacity and indigenous crude production.

Neelam Oil Field

3904. SHRI MOHAN RAWALE :
SHRI PRAMOD MAHAJAN :
SHRI SONTOSH MOHAN DEV :

Will the PRIME MINISTER be pleased to state :

(a) the amount invested by ONGC in the Neelam Oil Field Offshore Project;

(b) whether it was planned to produce 6 million tonnes of crude every year from the Neelam Oil Field;

(c) whether the production of crude there has never reached three million tonnes in a year;

(d) if so, the reasons therefor;

(e) whether it is proposed to invite multinationals for Neelam Oil Field consultancy;

(f) if so, the details thereof;

(g) whether Neelam Oil Field is proposed to be awarded to Joint Venture Company; and